

- (c) if so, Government money spent on their construction and facelift;
- (d) whether Government has borne all the expenses to beautify the Capital and to construct bridges, culvert, over bridges, roads and residential premises;
- (e) if so, the detail thereof;
- (f) whether all expenses have been made through Delhi Government; and
- (g) whether Delhi Government, Indian Olympic Association and sports federation have made contribution towards the total expenditure, if not, the reasons therefor?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

(b) and (c) Most of the Sports venues have been completed and Test Events held. The remaining are in an advanced stage of completion and will be completed well in time for the Games. An amount of Rs. 4460 crore has been approved for upgradation/ renovation/creation of sports infrastructure.

(d) and (e) Government of India through the Ministry of Home Affairs/Planning Commission has provided Delhi Government an amount of Rs. 2800 crore, on Plan/ side, for upgradation of sports and city infrastructure. The Govt. of Delhi is also incurring expenditure from its own resources for city infrastructure.

(f) No, Sir.

(g) The Govt. of Delhi has incurred expenditure on upgradation of sports and city infrastructure. Indian Olympic Association and Sports Federations have not contributed towards total expenditure since the cost of upgradation/renovation is being borne by Government through the Venue owning agencies.

Proposed construction for CWG

552. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether all proposed construction of airport, stadiums, roads for Commonwealth Games have been completed; and
- (b) if so, the details thereof?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) and (b) The information is being collected and will be laid on the Table of the House.